Disinvestment Target

309. SHRI M.K. RAGHAVAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has met the disinvestment target for Financial Year 2022-23 and 2023-24 and if so, the details thereof;

(b) if not, the manner in which the Government is planning to adjust for the deficit caused;

(c) whether the Government has initiated wage revision talks for public sector general insurance companies and if so, the details thereof; and

(d) whether the Government has data regarding large corporate write offs in the country and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KISHANRAO KARAD)

(a): During the Financial Year (FY) 2022-23, Government realised Rs. 35,293.52 crore as disinvestment proceeds against the Revised Estimate (RE) of Rs. 50,000 crore. During the current FY 2023-24, Rs.51,000 crore was estimated for disinvestment and Rs. 10,000 crore for other capital receipts as 2023-24 BE. However, under “Miscellaneous Capital Receipts - Receipts” at the RE stage has been revised to Rs.30,000 crore, which now includes the erstwhile categories of disinvestment and other capital receipts. There is no specific estimate for disinvestment in 2023-24 RE. Government has so far realised Rs. 12,504.32 crore as disinvestment receipts (as on 01.02.2024) in the current fiscal year.
(b): Tax and non-tax receipts constitute major portion of the Government’s total non-debt receipts. The Central Government has achieved budgeted fiscal deficit target of 6.4% of GDP in FY 2022-23. For FY 2023-24, fiscal deficit target has been revised from 5.9% of GDP in BE 2023-24 to 5.8% of GDP in RE 2023-24.

(c): No, Sir.

(d): The Reserve Bank of India (RBI) has apprised that data regarding large corporate write offs in the country is not maintained by it.

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